

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No.178 of 2010**

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Udai Narayan Sah & Others ..... Petitioners

Versus

The State of Jharkhand & Another ..... Opposite Parties

**With**

**Cr.M.P. No.177 of 2010**

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Kuldip Ravidas & Another ..... Petitioners

Versus

The State of Jharkhand & Another ..... Opposite Parties

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioners :

For the Opposite Parties :

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**12/19.04.2021** These criminal miscellaneous petitions have been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid 19 pandemic and that is why lawyers are not appearing today.

In that view of the matter, let these matters be listed after two weeks.

**(Sanjay Kumar Dwivedi, J.)**

Anit